- 54 Written Answers to
 - (i.) A321 4(ii.) A320 4
 - (iii.) A319 3
 - (d) No, Sir. No flight of Air India has been operated with a back door blocked.

Construction of new airports in Himachal Pradesh

- 159. SHRIMATI VIPLOVE THAKUR: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government proposes to undertake construction of new airports in various States of the country;
- (b) if so, the details thereof, State/UTwise along with the expenditure likely to be incurred thereon;
- (c) the details of the proposals received from the State Government of Himachal Pradesh for construction of new airports along with the action taken thereon; and
- (d) the time by when the construction of new airports are likely to be started in Himachal Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) Yes, Sir. Govt. of India has granted "in principle" approval for setting up of 15 Greenfield airports in the country. The list of these airports along with estimated project cost are as under: Mopa in Goa (approx. ₹3000 cr), Navi Mumbai (app. ₹ 14500 cr for phase-I), Shirdi (appx. ₹ 275 cr) and Sindhudurg (appx. ₹ 350 cr) in Maharashtra, Bijapur, Gulbarga, Hasan and Shimoga in Karnataka, Kannur (app. ₹ 1800 cr) and Aranmula (Appx ₹ 2000 cr) in Kerala, Durgapur (appx. ₹ 280 cr) in West Bengal, Dabra (appx. ₹ 200 cr) in Madhya Pradesh, Pakyong (appx. ₹ 310 cr) in Sikkim, Karaikal in Pudducherry (appx. ₹ 280 cr) and Kushinagar (appx. ₹ 354 cr) in Uttar Pradesh.

- (c) No proposal has been received from State Government of Himachal Pradesh for setting up of a Greenfield airport in the State.
 - (d) Does not arise.

Abolition of 5/20 norms for International flights

- 160. SHRI A.K. SELVARAJ: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Government has sought comments on continuation of the 5/20 norms from various stakeholders to enable domestic airlines to fly abroad;

- (b) if so, the details thereof;
- (c) whether it is also a fact that if the above norms are abolished, it will help new airlines; and
- (d) if so, whether Government has received any such demand from the new airlines?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) No Sir. Government has not sought comments on continuation of the 5/20 norms.

- (b) Does not arise.
- (c) Yes Sir. If it is abolished, new airlines can start international operations without waiting for 5 years and without having the minimum 20 aircrafts.
 - (d) No Sir.

New airports in the country

- 161. SHRI D. KUPENDRA REDDY: Will the Minister of CIVIL AVIATION be pleased to state:
 - (a) whether Government proposes to construct new airports in the country;
- (b) if so, the State-wise details and the present status thereof including estimated project cost; and
 - (c) the time by which construction of these airports are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) to (c) Yes, Sir. Government of India (GoI) has granted "in principle" approval for setting up of the 15 Greenfield airports in the country. The list of these airports along with estimated project cost and present status is given in Statement (See below). The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the respective promoter.